

Endorsement on A1- 8057/2020 Dated 27.10.2020 of District Court, Kozhikode.

Copy of Email dated 27-10-2020 of the Hon'ble High Court of Kerala and letter dated 22-10-2020 of the Home (C) Department are communicated to the following Judicial Officers for information & necessary action. They are requested to furnish report/status on the following points by return mail without fail.

1. Appointments of persons from other backward communities.

(By Order)


Sheristadar

To

1. The Addl. District & Sessions Judge-III, Kozhikode.
2. The Addl. District & Sessions Judge-IV/ V, Kozhikode.
3. The Addl. District and Sessions Judge (for the trial of cases relating to atrocities and sexual violence towards Women and Children), Kozhikode.
4. The Special Judge (NDPS Act Cases)/ Addl. District & Sessions Judge, Vadakara.
5. The Special Addl. Sessions Judge (Marad Cases), Kozhikode.
6. The Motor Accidents Claims Tribunal, Kozhikode/ Vadakara.
7. The Judge, Family Court, Kozhikode/ Vadakara.
8. The Special Judge, Fast Track Special Court, Kozhikode/ Koyilandy
9. The Chairman, Waqf Tribunal, Kozhikode.
10. The Chief Judicial Magistrate, Kozhikode .(For communicating among the Magistrate's Courts)
11. The Principal Sub Judge, Kozhikode.
12. The Sub Judge, Vatakara / Koyilandy.
13. The Principal Munsiff - I / II, Kozhikode.
14. The Munsiff, Koyilandy/ Vadakara/ Nadapuram.
15. The Munsiff-Magistrate, Perambra/ Payyoli/ Thamarassery.
16. The Nyayadhikari, Gram Nyayalaya, Koduvally, Thamarassery.
17. The Nyayadhikari, Gram Nyayalaya, Kunnummal, Kuttiady.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Superintendent II/ III/ IV / DSA, District Court, Kozhikode.
3. Section BI, B1(A), B5 District Court, Kozhikode.

Number of Persons appointed from other Backward Communities

Sl	Name and Designation	Pen Number	Date of entry in service



Chief Judicial Magistrates Court kalpetta
<cjmkt@kerala.gov.in>, CJM Court
Thalassery <cjmctly.court@kerala.gov.in>,
Chief Judicial Magistrates Court kasargod
<cjmcourtksd@kerala.gov.in>, CJM,
KOZHIKODE <cjmkzd.court@kerala.gov.in>,
CJM THRISSUR <cjmtrs@kerala.gov.in>,
District Court Alappuzha
<districtcourtalp@kerala.gov.in>, CJM Court
Kollam <cjmklm@kerala.gov.in>, Chief
Judicial Magistrates Court kasargod
<cjmcourtksd@kerala.gov.in>


Sir,

Please find herewith the attached file. Kindly furnish by return mail the details regarding the appointments of people from other backward communities **(LAST GRADE EMPLOYEES, NON-GAZETTED AND GAZETTED)** at present in the format attached.

Matter may be treated as most urgent.

Regards
C-Section (C4)
High Court of Kerala



 **format for appointments made in OBC categories.odt**
16 KB



OBC appointments 10-27-2020 12.05.15_2.jpg
310 KB

*End on A, 8057/2020 dated 27-10-2020 of the District court bdy,
Co 3*



GOVERNMENT OF KERALA

No. C2/252/2020/Home

Home(C) Department
22/10/2020, Thiruvananthapuram

From
The Additional Chief Secretary to Government

To
The Registrar General,
High Court of Kerala
Ernakulam

The Director General of Prosecutions,
Ernakulam.

Sir,

Sub: Home Department - Judiciary - Monthly meeting of CS with Secretaries- October 2020 -Details called for - Reg

Ref: Meeting of Chief Secretary with Secretaries scheduled to be held on 30.10.2020.

In inviting attention to the reference cited, I am to request you to furnish report / status on the following points by return;

1. Regular plan review
2. Focused review of plan projects which can be completed by 31st January, 2021.
3. Appointments of people from other backward communities in Government and Government institutions.
4. Brief review of Special projects, if any .

Yours Faithfully,

SREEJITH V.P
DEPUTY SECRETARY

For Additional Chief Secretary to Government.

REGISTRAR	SECRETARIAT
No. 15	Date 23/10
<input checked="" type="checkbox"/> R(SJ)	<input type="checkbox"/> DR(Lgn.) <input type="checkbox"/> CM
<input type="checkbox"/> R(R&C)	<input type="checkbox"/> PRO <input type="checkbox"/> A
<input type="checkbox"/> R(J)	<input type="checkbox"/> Protocol <input type="checkbox"/> D
<input type="checkbox"/> R(A)	<input type="checkbox"/> AFRO/PIO <input type="checkbox"/> G
<input checked="" type="checkbox"/> R(F)	<input type="checkbox"/> Chief Libn. <input type="checkbox"/> E
<input type="checkbox"/> Addl.R(GA)	<input type="checkbox"/> File <input type="checkbox"/> F

REGISTRAR GENERAL

C. D. Section
Verify and put up

R(SJ)
Dated: 27/10/20

[Email forwarded to R(SJ) & R(F)
on 23/10/2020.]